


SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES IN RESPECT OF OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE HIGH COURT OF SIKKIM FOR THE FOURTH QUARTER ENDING, 2022

Sl. No.	Name of the Court	Opening Balance as on 01/10/2022	Institution from 01/10/2022 to 31/12/2022	Disposal from 01/10/2022 to 31/12/2022	Pendency at the end of December, 2022
1.	HIGH COURT OF SIKKIM	02	--	--	02



Verified by:

20/12/2023
JOINT REGISTRAR
HIGH COURT OF SIKKIM
GANGTOK